

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) to (d). In collaboration with State Governments, the Central Silk Board has formulated a National Sericulture Project for increasing production of mulberry raw silk in the country. The project has been posed for World Bank Assistance. A World Bank Mission visited India during Oct. Nov., 1988 to appraise the project. Final negotiations with the World Bank to finalise details of the Project, including the States to be covered and the cost, are proposed to be held in March, 1989. The implementation of the project is expected to commence in 1989-90.

Need to Strengthen Marketing Set up of NTC

135. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of TEXTILES be pleased to state:

(a) whether there is a need to strengthen the marketing set up of National Textile Corporation;

(b) if so, the steps proposed to be taken by Government in that regard; and

(c) the steps taken by Government to improve the financial position of NTC?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) and (b). NTC has recently appointed key functionaries in the area of marketing to strengthen the marketing set up. These functionaries include Chief General Managers (Marketing) in NTC subsidiaries.

(c) NTC has formulated a fresh turn-around strategy based on selective modernisation with the help of institutional finance, product improvement and diversification, upgradation of selected mills etc., to improve

the financial position.

Afforestation Programme In Karnataka

136. SHRI V. KRISHNA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total amount spent for afforestation programme in the State of Karnataka during the year 1988 by the Central and State Governments, respectively; and

(b) The details of amount earmarked for the Scheduled Caste and Scheduled Tribe dominated areas?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) The total outlay for afforestation activities under various Central and State sector schemes during 1988-89 in Karnataka is about Rs 18.90 and 8.67 crores respectively. The actual amount spent would be known only at the end of the financial year.

(b) The information is being collected and will be laid on the Table of the House

Environmental Clearance to Power Plants

137. SHRIMATI JAYANTI PATNAIK:
SHRI SRIBALLAV PANIGRAHI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a large number of proposals for setting up power plants are pending for want of environmental clearance; and

(b) if so, the State-wise details of power plants pending for environmental clearance as on 31st December, 1988?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). Thirty five Thermal Power Projects and seven Hydro Electric Power Projects are pending clearance as on 31st December, 1988. This is due to non-submission of requisite information by the project authorities. A statement giving State-wise break-up is given below

STATEMENT

A ELECTRICITY BOARDS/OTHER (STATE SECTOR)

Madhya Pradesh

1. Mand Thermal Power Station *2 X 210 MW)
2. Gas Turbine Station near Gwalior (3 x 100 MW)
3. Guna Gas Turbine Power Station (3 x 100 MW + 1 x 150 MW)
4. Jhabua Gas Turbine Power Station (3 x 100 MW + 1 x 150 MW)
5. Rajgarh Gas Turbine Power Station (3 x 100 MW + 1 x 150 MW)
6. Amarkantak Thermal Power Station (3 x 100 MW+ 1 x 150 MW)

Rajasthan

7. Chittorgarh Thermal Power Station (2 x 210 MW)

West Bengal

8. Bakreswar Thermal Power Station (3 x 210 Mw)
9. Sagardighi Thermal Power Sta-

tion (2050 MW)

Bihar

10. Tenughat Thermal Power Station (Stage II) (2 x 210 MW)

Maharashtra

11. Dahanu Thermal Power Station of Bombay Suburban Electric Supply Ltd. (1 x 150 MW)

12. Umred Thermal Power Station Units 1 & 2 (2 x 210 Mw) of MSEB.

Punjab

13. Doraha Thermal Power Plant (2 x 210 MW)

14. Guru Nanak Dev Thermal Power Station at Bhatinda (2 x 210 MW)

15. Govindwal Thermal Power Station (2 x 210 MW)

Andaman & Nicobar Islands

16. Thermal Power Station at South Andaman (2 x 20 MW)

17. Augmentation of D.G. Capacity at Greater Nicobar (3.2 MW)

18. Augmentation of D.G. Capacity at North Andaman (1.2. MW)

19. Thermal Power Station at Kayamkulam (3 x 210 MW)

20. Diesel Power Station at Cochin (100 MW)

Andhra Pradesh

21. Vijjaswaram Gas based Combined Cycle Project (3 x 33 MW)

Uttar Pradesh

22. Gas based Combined Cycle Power Plant at Jagdishpur, Raibareilly (2 x 35 MW)

Gujarat

23. Gas Turbine Combined Cycle Thermal Power Station at Vatva, Ahmedabad (116 MW)

Karnataka

24. MANGALORE Thermal Power Station (2 x 210 MW)

Stage-II (2 x 500 MW) U.P.

31. Neyveli Thermal Power Station (Ext. of TPS-I) (2 x 210 MW) Tamil Nadu

32. Barsingsar Thermal Power Station of NLC (2 x 210 MW) Rajasthan

33. Dadri Gas based Power Plant of NTPC (600 MW) Uttar Pradesh

34. Ramagundam Thermal Power Station of NTPC (2 x 2100 MW) Andhra Pradesh

35. Chandrapura Thermal Power Station of NTPC (4 x 500 MW) Maharashtra

Hydro-Electric Projects

1. Vishnu Prayag Hydro-Electric Project, Uttar Pradesh.

2. Kol Dam Hydro-Electric Project, Himachal Pradesh.

3. Sawal Kot Hydro-Electric Project, Jammu & Kashmir.

4. Baglihar Hydro-Electric Project, Jammu & Kashmir.

5. Shiva Samudram Hydro-Electric Project, Karnataka.

6. Chalakudi Stage II Hydro-Electric Project, Kerala.

7. Annakayam Hydro-Electric Project, Kerala.

Rise in Building Materials

138. SHRIMATI JAYANTI PATNAIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

25. Captive Power Plant of M/s Reliance Petrochemicals Ltd. at Hazira (60 MW)
26. Captive Power Plant of the National Newsprint and Paper Mills Ltd. at Hempur, District Nainital, Uttar Pradesh (15 MW)

29. Vindhyaçal Thermal Power Station Stage-II (2 x 500 MW) M.P.

30. Rihand Thermal Power Station

B. MINISTRY OF INDUSTRY**C. MINISTRY OF AGRICULTURE****D. MINISTRY OF ENERGY/DEPARTMENT OF POWER (CENTRAL SECTOR)**